

LOK SABHA
UNSTARRED QUESTION NO. 3207
TO BE ANSWERED ON 06/12/2019

TEXTILE WORKERS/WEAVERS

3207. DR. RAMAPATI RAM TRIPATHI:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the State-wise number of textile workers/weavers engaged in various factories of the country;
- (b) whether the situation of such workers particularly in relation to health and welfare is pitiable;
- (c) if so, the reaction of the Government thereto;
- (d) whether there is any provision of providing financial assistance to the dependants of textile workers/weavers in case of their untimely death;
- (e) if so, the details thereof and the details of the role and responsibility of the factory owners fixed under the same; and
- (f) the details of various measures initiated by the Government for maintaining better health and welfare of the textile workers/weavers in the country?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)
MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a): There are no data/information maintained in Ministry of Textiles on number of textile workers/weavers engaged in various factories of the country.

(b) to (f): The Government of India is implementing various welfare schemes for the textile workers/weavers engaged in various textile sector on pan India such as Converged Group Insurance Scheme for the welfare of Powerloom weavers/workers. The details of premium and benefits are as given in the following table:

Details of premium and benefits				
Contribution	51 to 59 Years of age		18 to 50 Years of age	
	AABY*	PMJJBY **	PMSBY***	
Beneficiary contribution	Rs.80	Rs.80	-	
LIC	Rs.100	Rs.100	-	
MOT	Rs.290	Rs.150	Rs.12	
Total Premium	Rs.470	Rs.342		
Benefits:				
Insurance Coverage on	Schemes		Total Benefits	
	PMJJBY	PMSBY	PMJJBY + PMSBY	AABY
Natural Death	Rs.2,00,000	---	Rs.2,00,000	Rs.60,000 (Death due to any reason)
Accidental Death	Rs.2,00,000	Rs.2,00,000	Rs.4,00,000	
Permanent Disability	---	Rs.2,00,000	Rs.2,00,000	
Partial Disability	---	Rs.1,00,000	Rs.1,00,000	

*Aam Aadmi Bima Yojana , **Pradhan Mantri Jeevan Jyothi Yojana , ***Pradhan Mantri Suraksha Bima Yojana

Further, the Government of India is also implementing Handloom Weavers Comprehensive Welfare Scheme (HWCWS) across the country, to provide social security benefits to handloom weavers/workers. The scheme has two components namely (i) Life, accidental and disability insurance coverage under PMJJBY, PMSBY and Converged MGBBY and (ii) Health Insurance coverage on the RSBY pattern (Upto 31.03.2018).

(i) Life, accidental and disability insurance coverage – This scheme is being implemented across the country to provide life and accidental insurance coverage to handloom weavers/workers under the Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY)/ Pradhan Mantri Suraksha Bima Yojana (PMSBY) for the age group of 18-50 years and converged Mahatma Gandhi Bunkar Bima Yojana (MGBBY) for the existing weavers of age group of 51-59 years. The Insurance benefits under the PMJJBY/PMSBY and converged NGBBY, components of Handloom Weavers Comprehensive Welfare Scheme (HWCWS) are as under:-

S. No.	Benefits	PMJJBY/ PMSBY	Converged MGBBY
(i)	Natural Death	Rs.2,00,000/-	Rs.60,000/-
(ii)	Accidental Death	Rs.2,00,000/-	Rs.1,50,000/-
(iii)	Total Disability	Rs.2,00,000/-	Rs.1,50,000/-
(iv)	Partial Disability	Rs.1,00,000/-	Rs.75,000/-

The share of annual premium contribution are as under:

S. No.	Share(s)	Amount	
(i)	GOI contribution	Rs.162/-	Rs.290/-
(ii)	Weavers' contribution	Rs.80/-	Rs. 80/-
(ii)	LIC's contribution	Rs.100/-	Rs.100/-
	Total premium	Rs.342/-	Rs.470/-

(ii) Health Insurance coverage on RSBY pattern: Health Insurance Scheme (HIS) was implemented on the pattern of Rashtriya Swasthya Bima Yojana (RSBY) of Ministry of Health & Family Welfare (MoH&FW) upto March, 2018. With the launch of Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (ABPMJAY) on 23.09.2018, RSBY has been subsumed in it.

The following benefits are also provided to textile workers by NTC, Government of India:

- The workers are covered under Statutory Acts such as Employees Provident Fund Scheme and Employees State Insurance Scheme. As per ESI Scheme, the employees and their family members are entitled to take treatment towards their health issues.
- There is a provision of the advance payment (need basis) to the dependents of the workers in case of their untimely death for the expenses to be incurred on ambulance services and funeral expenses etc and same is recovered from the payable dues of the concerned employee. Also there is a “Employees Family Welfare fund Scheme” available to the workers in some of the unit/ mills wherein in the event of death of the employees who is member of the Scheme, a sum of Rs.50,000/- is paid to the nominee/spouse of the employee.
- Various type of seminar / workshop/ training on health camps i.e eye check up, blood pressure, diabetes, heart check up etc are organized by the management for maintaining the better health and welfare of the textile workers.
